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क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail: roghaziabad@uppcb.in

संदर्भ संख्या : ०९९/NGT-178/OA-107/2023/2024

दिनांक 24/7/2024

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

Sub: Joint Report on behalf of UPPCB, in compliance of Hon'ble NGT order passed on 16.03.2023 in the matter of Ravi Chouhan vs State of U.P. in OA No. 107/2023.

Respected Sir,

With reference to above-mentioned subject it is humbly to inform you that in compliance of Hon'ble National Green Tribunal, order dated 16.03.2023, UPPCB issued a letter to Fisheries Department, Ghaziabad on 18-07-2023 to nominate representative for joint inspection. Further joint inspection of site was carried out on 12-07-2024 and joint report is hereby submitted with request to place on record.

Enclosure: As above.

Yours Sincerely

(Vikas Mishra)
Regional Officer

Copy to:

1. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
2. Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.
3. Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
4. Law Officer-I, U.P. Pollution Control Board, Lucknow for information.

Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०

Joint inspection report in compliance of Hon'ble NGT order dated 16.03.2023 passed in the matter of Ravi Chouhan vs State of U.P. in OA 107/2023.

1. Matter:-

Grievance in this application is against cultivation of Mangur fish behind Kareda Harnandi Film City at Ghaziabad. It is stated that such fish is a source of cancer, asthma, thyroid, etc and its cultivation stands prohibited. The statutory authorities are however not enforcing the ban.

2. Background:-

Hon'ble NGT vide order dated 16.03.2023 in the matter of Ravi Chouhan Vs State of U.P. in OA no. 107/2023 had directed following:-

“.....In view of above, let the District Magistrate, Ghaziabad, Director, Fisheries, U.P and State PCB look into the grievance and take remedial action following due process of law. State PCB will be the nodal agency for coordination and compliance.....”

3. Inspection of site:-

- (i) In compliance to the Hon'ble NGT order dated 16.03.2023 inspection of site in question was carried out on 12.07.2024 by a joint team consisting of officials from UPPCB, Ghaziabad, Additional District Magistrate(City), Ghaziabad and Fisheries department, Ghaziabad. Joint team also interacted with local residents.
- (ii) Joint team observed that behind village Kareda Harnandi Film City, Tehsil-Sadar, District-Ghaziabad a small pond exists and some area of pond was also found dried. The Geo co-ordinate of pond is latitude 28.68452 and longitude 77.89767. Photograph taken pond is given here:-







- (iii) During visit no evidence regarding breeding and cutting of prohibited category of exotic cat fish (thai mangur) i.e. *Clarias gariepinus* was observed by fisheries contractor or any person in the pond.
- (iv) Joint team also surveyed the nearby area no such prohibited activity breeding and farming the species was found being carried out by any person.

4. Conclusion:-

It is pertinent to mentioned here that breeding and farming activity of the Thai mangur species is prohibited. It is responsibility of Fisheries department, Ghaziabad for identification of such activity and to ensure on ban.

The above joint inspection report is submitted here by for kind perusal and necessary action.


(A.E.E.)
U.P.P.C.B
Ghaziabad


(Assistant Director)
Fisheries department,
Ghaziabad


Additional District Magistrate(City),
Ghaziabad